

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/647/(IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

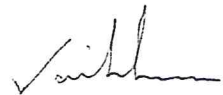
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. RAVI ZAFA

COUNSEL FOR
APPLICANT



VAIBHAV R VENKATESH - COUNSEL FOR
For M/s. NITHYANESH
&
VAIBHAV
RESPONDENT



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the objection to the rejoinder filed by the Applicant. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)